

 भारतीय प्रतिभूति और विनियम बोर्ड Securities and Exchange Board of India	NBCC Complex, 8th Floor, Plate B, Tower 1, East Kidwai Nagar, New Delhi – 110023 Ph: 011 6901 2926, 011 6901 2922, Email: auctionsnro@sebi.gov.in deepshikhaL@sebi.gov.in	Notice of E-Auction / Sale
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**CORRIGENDUM TO THE NOTICE FOR SALE OF IMMOVABLE PROPERTIES OF
KIM INFRASTRUCTURE & DEVELOPERS LIMITED THROUGH E-AUCTION
DATED AUGUST 21, 2026**

Securities and Exchange Board of India ("SEBI") vide Public Notice of sale dated August 21, 2026 has invited bids for sale of properties in the recovery proceedings initiated under Recovery Certificate No. 1804 of 2018 dated November 22, 2018 against Kim Infrastructure & Developers Limited and its Directors, namely Mr. Ravinder Singh Sidhu, Mr. Rajesh Kumar, Mr. Sukhpal Singh Barar, Mr. Sanjib Sikdar [Defaulters] (Defaulters) through e-auction platform on "*as is where is and whatever there is*" basis.

The contact details of Quikr India Private Limited, the Agency appointed for assisting SEBI in the auction process may be read as under-

Website-	https://auctions.quikr.com
Email-	auctions@quikr.com
Mobile nos.-	+91-9176197676 and +91 9930504931

The remaining contents of the notice remain unchanged.

Interested persons are requested to visit 'Auction Notice under Recovery Proceedings' in 'Enforcement' tab on www.sebi.gov.in for details.

Place: New Delhi
Date: August 24, 2026

Rajan Kumar
Recovery Officer
Securities and Exchange Board of India